

paid to witnesses on behalf of the public prosecution

- (b) Does not arise.
(c) Does not arise.

Approved Newspapers in Agartala

2393 Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 714 on the 13th August, 1959 regarding "Manush Weekly of Tripura" and state:

(a) the names of the other three newspapers of Agartala, approved by Government for giving Government advertisements;

(b) the circulation of each of those four approved newspapers and the amount paid to each of them by Government for advertisement during 1958-59 and 1959-60 so far; and

(c) the name of the 'Weekly' published at Agartala which commands the highest circulation in Tripura?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a)

- 1 The Jagaran (Daily)
- 2 The Sevak (Weekly)
- 3 The Samachar (Weekly).

(b) A statement is given below:—

Name of the papers	Total circulation	Amount paid in	Amount paid in
		1958-59	1959-60 (upto July 1959)
		Rs.	Rs.
1 Jagaran (Daily)	1,400	5 176 00	2,726 00
2 Sevak (Weekly)	1,542	4,427 50	1,632 00
3 Samachar (Weekly)	1,865	4,522 00	1,590 00
4 Manush (Weekly)	1,625	5,905 00	2,080 00

(c) The Samachar

12 02 hrs

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE INDIAN MINING AND CONSTRUCTION COMPANY (PRIVATE) LTD

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I beg to lay on the Table a copy of each of the following papers:—

- (i) Annual Report of the Indian Mining and Construction Company (Private) Limited for the year 1957-58 along with the Audited Accounts and comments of the Comptroller and Auditor-General of India thereon, under sub-section (1) of section 639 of the Companies Act, 1956.
- (ii) Review by Government on the above Report. [Placed in Library, See No. LT-1600/59.]

AMENDMENTS TO ALL INDIA SERVICES (MEDICAL ATTENDANCE) RULES

The Deputy Minister of Home Affairs (Shrimati Alva): On behalf of Shri Datar, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act 1951 a copy of Notification No G.S.R 983 dated the 29th August, 1959, making certain amendments to the All India Services (Medical Attendance) Rules, 1954 [Placed in Library, See No LT-1601-59.]

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

SIXTEENTH REPORT

Shri Mulchand Dube (Farrukhabad): I beg to present the Sixteenth Report of the Committee on Absence of Members from the sittings of the House